

ITEM NO.802

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11002/2024

INDIAN OIL CORPORATION LTD. & ORS.

Appellant(s)

VERSUS

M/S. MODERN SERVICE STATION YAMUNAPAR

Respondent(s)

Date : 13-10-2025 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mrs. Priya Puri, AOR

For Respondent(s) Mr. Avi Tandon, Adv.
Miss Meghna Tandon, AOR
Mr. Ami Andon, Adv.

UPON hearing the counsel the Court made the following

O R D E R

No orders.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(ANJALI PANWAR)
COURT MASTER (NSH)